

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

16

**IA 3420(MB)2024  
in C.P. (IB)/54(MB)2023**

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES:

State Bank Of India  
Vs  
Vidya S. Agrawal

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. None present.
2. List this matter for hearing on **05.08.2024**.

Sd/-  
**SANJIV DUTT**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)